

West Tripura Judicial District

**Court- wise and Station-wise pendency of Civil and Criminal Cases as on
31.07.2019**

Court- wise pendency of Cases as on 31.07.2019

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha , District and Sessions Judge, Agartala	627	193	820
2	ADJ., (Court No. 2), Agartala (Vacant), charge remains with Sri A. Pandey , ADJ, Agartala (Court No. 3)	283	202	485
3	Sri A. Pandey , ADJ., (Court No. 3), Agartala	619	121	740
4	Sri Ravi Dahiya , ADJ., (Court No. 4), Agartala	500	114	614
5	Sri Gobinda Das , ADJ., (Court No. 5), Agartala	160	189	349
6	Sri S. B. Datta , Judge, Family Court, Agartala	371	194	565
7	Sri P. Kumar , Addl. Judge, Family Court, Agartala	347	252	599
8	Smt. Mou Banerjee , CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	328	18	346
9	Sri Subhadeep Saha , CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	363	23	386
10	Smti S. Mukherjee , CJM-cum-Civil Judge (Sr. Div), Agartala	110	460	570
11	Sri Sarbajeet Choudhury , Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	146	1071	1217
12	CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala (Vacant), charge remains with Smt. Chhandita Debnath	155	341	496
13	Smti Chhandita Debnath , CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	78	557	635
14	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 1, Agartala (Vacant), charge Remains with Smti M. Das , JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	25	0	25
15	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 2, Agartala (Vacant), charge remains with Smti Jekashmee Debbarma , JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	0	0	0
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala (Vacant), charge remains with Smti Jekashmee Debbarma , JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	26	361	387
17	Smti Jekashmee Debbarma , JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	20	611	631
18	Smti Mitra Das , JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	33	812	845
19	Sri Sanjan Lal Tripura , JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	26	748	774
Total		4217	6267	10484

Station-wise pendency of Cases as on 31.07.2019

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	3499	5821	9320
Total		3499	5821	9320
2	Family Court	371	194	565
3	Addl. Judge, Family Court, Agartala	347	252	599
Grand Total		4217	6267	10484

Gomati Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2019				
Court- wise pendency of Cases as on 31.07.2019				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	219	84	303
2	Sri Sankar Lal Dutta, Additional District and Sessions Judge, Udaipur	219	111	330
3	Smti Sankari Das, Judge, Family Court, Udaipur	101	185	286
4	Sri R. Bhattacharjee, CJ (Sr.Div) & ASST. SJ., Udaipur	118	12	130
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Udaipur	39	170	209
6	Smti Tanusree Debnath, CJ (Jr. Div)-cum- JM. First Class, Udaipur	18	122	140
7	Smti Dorothi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	8	77	85
8	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur (Vacant), charge remains with Smti Dorothi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	5	54	59
9	SDJM-cum-Civil Judge (Jr. Div), Amarpur, (Vacant), charge remains with Sri Satyajit Das, CJ (Jr. Div) & JM First Class, Amarpur	0	0	0
10	Sri Satyajit Das, CJ (Jr. Div) & JM First Class, Amarpur	11	343	354
Total		738	1158	1896
Station-wise pendency of Cases as on 31.07.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	626	630	1256
2	Amarpur	11	343	354
Total		637	973	1610
3	Family Court	101	185	286
Grand Total		738	1158	1896

South Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2019				
Court- wise pendency of Cases as on 31.07.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri U Choudhuri, District and Sessions Judge, Belonia	634	172	806
2	Smti Hena Begam, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	35	76	111
3	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	15	503	518
4	Sri Saikat Das, CJ (Jr. Div)-cum-JM First Class, Belonia	142	448	590
5	JM., First Class-cum-Civil Judge (Jr. Div), Belonia(Vacant), charge remains with Sri Saikat Das, CJ (Jr. Div)-cum-JM First Class, Belonia	78	397	475
6	SDJM-cum-Civil Judge (Jr. Div), Sabroom (Vacant), charge remains with Sri Rajarshi Chakraborty, Civil Judge (Jr. Div)-cum-JM, First Class, Sabroom	4	57	61
7	Sri Rajarshi Chakraborty, CJ (Jr. Div)-cum-JM., First Class, Sabroom	18	65	83
Total		926	1718	2644
Station-wise pendency of Cases as on 31.07.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	904	1596	2500
2	Sabroom	22	122	144
Grand Total		926	1718	2644

Unakoti Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on
31.07.2019****Court- wise pendency of Cases as on 31.07.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Jesthamoani Murasing, District and Sessions Judge, Kailashahar	108	102	210
2	Smti Sudipta Choudhury, Additional District and Sessions Judge, Kailashahar	40	38	78
3	Sri Arindam Pal, Judge, Family Court, Kailashahar	57	97	154
4	Sri Mridul Chakraborty, CJ (Sr.Div) & ASST. SJ., Kailashahar	71	4	75
5	Sri Purandar Prasad Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	57	402	459
6	Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	113	359	472
7	Sri Ramangshu Shekhar Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1)	45	317	362
8	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar, (Court No.2) (Vacant), charge remains with Sri P. P. Paul , CJM-cum-Civil Judge (Sr. Div)., Kailashahar	0	0	0
Total		491	1319	1810
Station-wise pendency of Cases as on 31.07.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	434	1222	1656
Total		434	1222	1656
2	Family Court	57	97	154
Grand Total		491	1319	1810

North Tripura Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on
31.07.2019****Court- wise pendency of Cases as on 31.07.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	332	293	625
2	Sri Ramdas Chattopadhyay, CJ (Sr.Div) & ASST. SJ., Dharmanagar	111	8	119
3	Sri V. P. Debbarma, CJM-cum-Civil Judge (Sr. Div), Dharmanagar	106	506	612
4	CJ (Jr. Div)-cum- JM., First Class, Dharmanagar (Vacant), charge remains with Smt. Anindita Deb Ray, JM, First Class- cum-Civil Judge (Jr. Div), Dharmanagar	199	562	761
5	Smti Anindita Deb Ray, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	58	317	375
6	SDJM-cum-Civil Judge (Jr. Div) Kanchanpur(Vacant), charge remains with Sri Amarjit Dey , CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	1	227	228
7	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	3	280	283
Total		810	2193	3003

Station-wise pendency of Cases as on 31.07.2019

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	806	1686	2492
2	Kanchanpur	4	507	511
Grand Total		810	2193	3003

Sepahijala Judicial District				
Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2019				
Court-wise pendency of Cases as on 31.07.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri B. Palit District & Sessions Judge, Sonamura	148	170	318
2	Sri Uttam Hrishidas, CJM-cum-Civil Judge (Sr. Div), Sonamura	146	521	667
3	Smti Jumili Debbarma, CJ (Jr. Div)-cum- JM., First Class, Sonamura	71	201	272
4	JM., First Class-cum-Civil Judge (Jr. Div), Sonamura (Vacant), charge remains with Smti Jumili Debbarma, Civil Judge (Jr. Div)-cum-JM, 1st Class, Sonamura	48	131	179
5	Sri Angshuman Debbarma, Additional District & Sessions JUDGE, Bishalgarh	304	203	507
6	Smti Nandita Bhattacharyya, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	13	940	953
7	CJ (Jr. Div)-cum- JM., First Class, Bishalgarh(Vacant), charge remains with Smti N. Bhattacharyya, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	62	952	1014
Total		792	3118	3910
Station-wise pendency of Cases as on 31.07.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	413	1023	1436
2	Bishalgarh	379	2095	2474
Grand Total		792	3118	3910

Khowai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2019				
Court- wise pendency of Cases as on 31.07.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri P. K. Dutta, District and Sessions Judge, Khowai	222	272	494
2	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Khowai	56	378	434
3	Smti Ishika Dan, CJ (Jr. Div)-cum- JM., First Class, Khowai	27	534	561
4	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	18	234	252
Total		323	1418	1741
Station-wise pendency of Cases as on 31.07.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	323	1418	1741
Total		323	1418	1741

Dhalai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2019				
Court- wise pendency of Cases as on 31.07.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. K. Majumder, District and Sessions Judge, Ambassa	61	291	352
2	Additional District and Sessions Judge, Dhalai Judicial District, Ambassa (Vacant), charge remains the District and Sessions Judge, Dhalai Judicial District, Ambassa	0	0	0
3	Sri Sanjoy Bhattacharjee, Judge, Family Court, Ambassa,	13	10	23
4	Sri Debashis Kar, Civil Judge(Sr. Division)-cum-Assistant Sessions Judge, Ambassa	25	2	27
5	Sri Manabendra Debbarma, CJM-cum-Civil Judge (Sr. Div), Ambassa	17	92	109
6	Sri Ramanuj Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Ambassa	11	79	90
7	Sri Hrishikesh Chakrabarti, Additional District & Sessions Judge, Kamalpur	65	140	205
8	Smt. Lopamudra dasgupta, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	4	345	349
9	Sri Divya Prakash Mishra, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	17	160	177
10	Sri Dulal Kanti Sukla Das, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	9	692	701
11	Sri Saamyajyoti Debnath, SDJM-cum-Civil Judge (Jr. Div)., Gandacherra	0	19	19
Total		222	1830	2052
Station-wise pendency of Cases as on 31.07.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	114	464	578
2	Kamalpur	86	645	731
3	Longtharai Valley	9	692	701
4	Gandacherra	0	19	19
Total		209	1820	2029
5	Family Court	13	10	23
Grand Total		222	1830	2052

District-wise pendency of cases as on 31.07.2019

Sl. No.	Name of the Districts	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	4217	6267	10484
2	Gomati Judicial District, Udaipur	738	1158	1896
3	South Tripura Judicial District, Belonia	926	1718	2644
4	Unakoti Judicial District, Kailashahar	491	1319	1810
5	North Tripura Judicial District, Dharmanagar	810	2193	3003
6	Sepahijala Judicial District, Sonamura	792	3118	3910
7	Khowai Judicial District, Khowai	323	1418	1741
8	Dhalai Judicial District	222	1830	2052
Total		8519	19021	27540